

**BUSINESS ADVISORY COMMITTEE**  
(Seventeenth Lok Sabha)

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**TWELFTH REPORT**

(Presented on 03.02.2020)

The Business Advisory Committee held a sitting on Friday, the 31<sup>st</sup> January, 2020.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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|---|-----------------|
| (1) Discussion on the Motion of Thanks on the President's Address.  | <b>12 Hours</b> |
| (2) General discussion on the Union Budget for 2020-21.   | <b>12 Hours</b> |
| (3) Discussion on Statutory Resolution seeking disapproval of the Insolvency & Bankruptcy Code (Amendment) Ordinance, 2019 (No. 16 of 2019) promulgated by the President of India on 28 <sup>th</sup> December, 2019 and consideration and passing of the Insolvency & Bankruptcy (Second) (Amendment) Bill, 2019 - To replace an Ordinance.<br>(For including a chapter on Cross Border Insolvency.) | <b>3 Hours</b>  |
| (4) Discussion on Statutory Resolution seeking disapproval of the Minerals Laws (Amendment) Ordinance, 2020 (No. 1 of 2020) promulgated by the President of India on 10 <sup>th</sup> January, 2020 and consideration and passing of the Minerals Laws (Amendment) Bill, 2020 - To replace an Ordinance.<br>(To make Amendments in MM(DR) Act, 1957 and CM (SP) Act, 2015)                            | <b>3 Hours</b>  |

**NEW DELHI;**  
**31<sup>st</sup> January, 2020**  
**Magha 11, 1941 (Saka)**

**(Om Birla)**  
**Chairperson,**  
**Business Advisory Committee.**